

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

ORDER SHEET

COURT NO. : 1

17.12.2018

O.A./290/410/2011

MAHAVEER PRASAD

M.A./290/54/2017

-V/S-

[MA 54/17 FOR FIXING DATE]

M/O DEFENCE

ITEM NO:4

FOR APPLICANTS(S) Adv. : Mr. Govind Suthar

FOR RESPONDENTS(S) Adv.: Mr. K.S. Yadav

Notes of The Registry	Order of The Tribunal
	<p>Instant Misc. Application No.54/2017 has been filed by the respondents with the assertions that the order dated 04.07.2013 passed by this Tribunal in OA No.410/2011 has been set aside by the Hon'ble High Court of Rajasthan in DB Civil Writ Petition No.7913/2015 on 03.01.2017.</p> <p>In view of the above said order passed by the Hon'ble High Court of Rajasthan, the Original Application No.410/2011 is restored to its original number.</p> <p>MA No.54/2017 stands disposed of accordingly.</p> <p>List the OA on 04.02.2019 for hearing.</p> <p style="text-align: center;">(ARADHANA JOHRI) MEMBER (A)</p> <p style="text-align: right;">(SURESH KUMAR MONGA) MEMBER (J)</p> <p style="text-align: center;">RSS</p>